



Dated: 25.04.2021

My Lord,

I am directed to apprise Your Lordship, that Hon'ble the Acting Chief Justice has been pleased to pass order dated 25.04.2021 to the following effect:

“In view of the sad demise of Hon’ble Mr. Justice Mohan Mallikarjunagouda Shantanagoudar, Hon’ble Supreme Court of India, the Administrative Committee has unanimously resolved for non sitting of Courts in the High Court at Allahabad and Lucknow on 26th of April 2021.

Accordingly, it is directed that there shall be no sitting of Courts in High Court at Allahabad and Lucknow on 26th of April 2021.

Registry to take follow up action.”

Submitted, for Your Lordship’s kind perusal.

With profound regards,

Yours sincerely

Sd/-

Registrar General

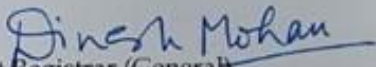
HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 60 Genl./XVII.3(6-G), dated, Chandigarh the 25th April, 2021

It is hereby notified for general information that the High Court and all the Subordinate Courts of Punjab, Haryana and UT, Chandigarh shall remain closed on 26.04.2021 (Monday) on account of sad demise of Hon'ble Mr. Justice Mohan M. Shantanagoudar, Judge of Hon'ble Supreme Court of India as a mark of respect to the late Hon'ble Judge.

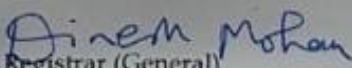
BY ORDER OF HON'BLE THE CHIEF JUSTICE


Joint Registrar (General)
for Registrar General

Endst. No. 797-Spl Genl./XVII.3, dated 25th April, 2021

Copy forwarded for information to :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi.
9. The Registrar General, All the Hon'ble High Courts.
10. The Advocate General, Punjab, Chandigarh.
11. The Advocate General, Haryana, Chandigarh.
12. The Accountant General, (A&E), Punjab, Chandigarh.
13. The Accountant General, (Audit), Punjab, Chandigarh.
14. The Accountant General, (A&E), Haryana, Chandigarh.
15. The Accountant General, (Audit), Haryana, Chandigarh.
16. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
17. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
18. The Official Liquidator attached to the High Court, Corporate Bhawan, Second Floor, Sector 27-B, Madhya Marg, Chandigarh.
19. The Registrar, Railway Claims Tribunal, Kendriya Sadan, 4th Floor, Sector 9-A, Chandigarh.
20. The General Manager, Punjab Roadways/Haryana Roadways/P.R.T.C. and C.T.U., Chandigarh.


Joint Registrar (General)
for Registrar General